

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2793/2020

(Arising out of impugned final judgment and order dated 29-04-2019 in CRLA No. 4902/2004 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

YOGESH ALIAS LALLU

Respondent(s)

Date : 04-03-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Ravindra Kumar Raizada, Sr. Adv.
Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

For Respondent(s) Mr. Rishi Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List this matter on 24.04.2024.

In the meantime, original records be called for.

(NEETA SAPRA)
COURT MASTER (SH)(RENU BALA GAMBHIR)
COURT MASTER (NSH)